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C.A.No. 1458 OF 1999

ITEM No.120 (MM)

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 1458 of 1999

M/s. Jay Vinyls Limited and Anr.Appellant (s)

VERSUS

M/s. Unitech LimitedRespondent (s)

(With appln. for early hearing and office report)

Date : 24-02-2004 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. Sanjeev Anand, Adv,

For Respondent (s)Mr. Ejaz Maqbool, Adv.

UPON hearing counsel the Court made the following
O R D E R

The appeal is adjourned.

[Alka Dudeja] [Janki Bhatia]
Court Master Court Master